GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

CORRIGENDUM
New Delhi, the 17th June, 2021

G.S.R. (E).- In the notification of the Government of India, Ministry of Finance (Department of Revenue) No. 53/2021-Customs (N.T.), dated the 16th June, 2021, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), vide number S.O. 2349(E), dated the 16th June, 2021,

(i) at the page number 2,

for

“In the said notification, for TABLE-1, TABLE-2 and TABLE-3” the following Tables shall be substituted, namely:-

TABLE-1”

read

“In the said notification, in the TABLE-1, for the serial numbers 1, 2, 3, 4, 5, 6 and 7 and entries relating thereto, following serial numbers and entries shall be substituted, namely :-”.

[F. No. 467/01/2021-Cus-V]

(R.Ananth)
Deputy Secretary to the Government of India